

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 414 (ND)/2017

PRESENT: SMT. INA MALHOTRA
HON'BLE MEMBER(J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2017.

NAME OF THE COMPANY: M/s Sawhney Paper Products Vs. M/s Biogenetic Drugs Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
Present:	Mr. Ashok Kriplani			
	Ms. Pratibha Aggarwal, IRP			

ORDER

Let affidavit of service be filed in respect of service of notice of the Respondents.

To come up on 23rd October, 2017.

—Sd—
(Ina Malhotra)
(Member (J))